

#### CBI Probe in CWG

†465. SHRI JAI PRAKASH: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government is in favour of a CBI probe into the affairs of recently concluded Commonwealth Games in the wake of complaints of alleged misuse of public money in the construction works and the deals related to the games; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) Government has already appointed a High Level Committee under the Chairmanship of Shri V. K. Shunglu, former Comptroller and Auditor General of India to look into issues relating to the organizing and conduct of the Commonwealth Games, 2010. Other investigative agencies including Central Bureau of Investigation (CBI) are also making investigations within their respective jurisdictions and as per their mandate.

#### RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

MR. DEPUTY CHAIRMAN: Just one minute, please. ...*(Interruptions)*... I have to inform Members that the Business Advisory Committee in its meeting held on the 11th November, 2010, has allotted time for Government Legislative Business, as follows:

Sl.No.	Business	Time Allotted
1.	Consideration and passing of the following Bills:	
(a)	The Jawaharlal Institute of Post Graduate Medical Education and Research, Puducherry (Amendment) Bill, 2010.	2 Hours
(b)	The Pesticides Management Bill, 2008.	3 Hours

The Committee also allotted four hours for the discussion of the Motion under article 217 read with article 124(4) of the Constitution for removal from Office of Mr. Justice Soumitra Sen of Calcutta

†Original notice of the question was received in Hindi.